

ing countries for implementing the population control programmes;

(b) if so, whether the Government have also applied for the loan from the Asian Development Bank for this purpose;

(c) if so, the details thereof including the amount of the loan applied for;

(d) the time by which this loan is likely to be received; and

(e) the terms and conditions laid down by ADB to provide this loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir.

(b) No, Sir.

(c) to (e) Do not arise.

Narcotic Drug Trafficking

258. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been signed to check illegal movement of narcotic drugs at the time of visit of Zambian President to India in October 1993; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) The agreement provides for exchanging information and undertaking measures in order to identify, suppress and prevent the criminal activities of International drug syndicates.

[*Translation*]

Malnutrition and Diseases in Child Labourers

259. SHRI PANKAJ CHOWDHRY: Will the Minister of LABOUR be pleased to state:

(a) whether the Centre of Concern for Labour has recently conducted any survey

regarding malnutrition and increasing diseases in child labourers in unorganised sector;

(b) if so, the findings thereof; and

(c) the remedial steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b) Yes, Sir, A Survey of child labourers in four different locations i.e. Delhi, Bhopal, Sonbhadra & Aligarh was done by Centre of Concern for Child Labour. The survey revealed that child labour as in general suffer from malnutrition, eye problems, fatigue and loss of appetite.

(c) A number of projects for the welfare and rehabilitation of working children are being implemented under the National Child Labour Policy as also under the Grant-in-Aid scheme of the Central Government. Besides, an International Programme for the Elimination of Child Labour has been taken up with help from ILO, for welfare of children withdrawn from work. Realising that children are affected adversely both mentally and physically when they work, the provision of nutrition and health care to children, has been included as an important input, in all these projects.

[*English*]

Public Sector Banks

260. SHRI PRAKASH V. PATIL:
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether a number of branches of public sector banks have become unviable;

(b) if so, the number of such branches, bank-wise; and

(c) the remedial steps taken to make them viable?